

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1328 of 2019

IN THE MATTER OF:

LIC Housing Finance Ltd.

...Appellant

Versus

CA Kannan Tiruvengadam & Ors.

...Respondents

For Appellant:

**Shri Abhijit Sinha, Shri Indranil Ghosh, Shri
Debabrata Das and Shri Palzer Muktan, Advocates**

For Respondents:

**Shri Soumabho Ghose and Shri Pratik
Mukhopadhyay, Advocates (R-2/for RP)
Shri Ratnanko Banerji and Ms. Rashmi Singhania,
Advocates (R-3)**

ORDER

10.02.2020 Counsel for Appellant seeks time.

List the Appeal 'for admission (after Notice)' on 17th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md